

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD**

Original Application No. 1194 of 2000

Tuesday, this the 26th day of October, 2006

Hon'ble Mr. Justice Khem Karan, V.C.
Hon'ble Mr. P.K. Chatterji, Member (A)

Dr. G.P. Shukla, Son of Late M.C. Shukla, Senior Scientist
(Plant Breeding), Indian Grassland & Fodder Research
Institute, Jhansi.

Applicant

By Advocate Dr. H.N. Tripathi

Versus

1. Union of India through the Director General Indian Council of Agricultural Research, Krishi Bhawan, New Delhi.
2. Director, Indian Grassland & Fodder Research Institute, Jhansi.
3. Chairman, Agricultural Scientists Recruitment Board, Krishi Anusandhan Bhagwan, Pusa, New Delhi.
4. Dr. (Mrs.) S. Padmaja Rao, Senior Scientist (Plant Physiology), Directorate of Rice Research, Rajendra Nagar, Hyderabad.

Respondents

By Advocate Shri N.P. Singh

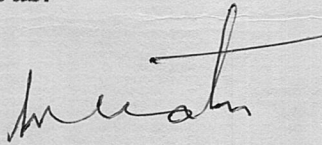
O R D E R

Justice Khem Karan, Vice Chairman

None appears for the applicant-Dr. G.P. Shukla. Shri N.P. Singh is present for the respondents. Shri Singh has stated that this O.A. has become infructuous and may be dismissed, as such respondent no.4 whose appointment is under challenge has since been repatriated to his parent department. He states that it was

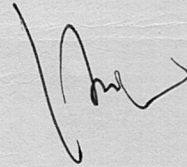


tenure assignment and after completing the tenure, the respondent no.4 has ^{been} sent back to his parent department. None appears for the applicant to ~~contravene~~ these facts. So, the O.A. is dismissed as infructuous.



Member (A)

/M.M./



Vice Chairman